



W.P.No.23794 of 2022

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R.SUBRAMANIAN, J.

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The typed set filed in this case contains a single volume of 800 pages. On being asked as to how such a big volume of typed set could be handled, Sri.N.Jothi, learned counsel appearing for the petitioner would submit that it is because of the insistence of the Registry this was done.

2. The Registry is directed to place the papers before the Registrar General of this Court and he is required to file an affidavit as to how a Judge is expected to handle a single typed set containing 800 pages. Such an affidavit shall be filed by 13.09.2022.

3. Post on 13.09.2022.

08.09.2022

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